

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

To

The Registrar,
National Judicial Academy,
Bhopal.

No: 38216/9.S Dated: 26/09/2018

Subject: Regarding nominations of Judicial Officers for NJA Programmes scheduled to be held in the month of October to December, 2018.

Sir,

On the subject cited above, I am desired to inform your good-self that the following Judicial Officers have been nominated for attending the training programmes shown against their names:-

S. No	Prog. No.	Date of Programme	Name of Programme	Nomination for the Programme
1.	P-1125	12.10.2018 to 14.10.2018	Refresher Course for CBI Courts	1) Sh.Mohan Lal Manhas, Special Judge Anti-corruption (CBI Cases) Jammu; 2) Sh.Y.P.Kotwal, Special Judge Anti-corruption (CBI Cases) Srinagar.
2.	P-1126	12.10.2018 to 16.10.2018	Refresher Course for Family Courts	1) Sh.R.S.Jasrotia, ADJ(Matrimonial Cases) Jammu; 2) Ms.Jeema Bashir, Ist.AD&SJ, Baramulla.
3.	P-1129	02.11.2018 to 04.11.2018	Workshop for Additional District Judges	1) Sh.Madan Lal, AD&SJ, Doda; 2) Sh.Mehmood Ahmad Chowdhary, 3rd AD&SJ, Srinaagr
4.	P-1130	16.11.2018 to 22.11.2018	Orientation Programme for Junior Division Judges	1) Sh.Ishtiyahq Ahmad Baba, Addl.Special Mobile Magistrate, Kralpora; 2) Babar Hussain, Addl.Special Mobile Mag. Pahalgam.
5.	P-1143	07.12.2018 to 09.12.2018	Refresher Course for Labour Courts	1) Mrs.Nighat Sultana, P.O.Industrial Tribunal and Labour Court

6.	P-1144	07.12.2018 to 09.12.2018	National Seminar for Principal District & Sessions Judges on Access to Justice and Legal Aid	1) Sh.Shujat Ali Khan, Pr.Distt.& Sessions Judge, Ganderbal; 2) Sh.Inder Singh, Pr.Distt.& Sessions Judge, Ramban.
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You are requested to make necessary arrangements for boarding, lodging and transport of the nominated Judicial officers as per the travel plan which shall be conveyed to you in due course.

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 38216-28/RS Dated: 26/09/2018

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr.Justice Alok Aradhe, Hon'ble Chairman of the Committee.
3. Secretary to Hon'ble Mr.Justice M.K.Hanjura, Hon'ble Member of the Committee
.....for information of their Lordships.

5. Principal District & Sessions Judge_____.

6. Shri _____
..... for information and n/a.

7. CPC (e-Courts), High Court of J&K, Srinagar for uploading the same on the High Court Website.

Registrar General